

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)
APPEAL NO. 257 OF 2015 &
APPEAL NO. 95 OF 2016 &
APPEAL NO. 244 OF 2017

Dated : 18th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

M/s Jaiprakash Power Ventures Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava
Mr. Shivam Sinha
Mr. Arnav Vidhyarthi

Counsel for the Respondent(s) : Ms. Surabhi Pandey for R-1
Mr. Alok Shankar
Mr. Tushar Jain
Mr. Nitin Gaur for R-2

ORDER

List these matters for hearing on **26.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson